

HIGH COURT OF DELHI: NEW DELHI

No. 29/G-I/Gaz.1A/DHC/2022

Dated, the 16th September, 2022

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service **with immediate effect**:-

S. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Vijay Kumar Dahiya	ADJ-01, South-West, Dwarka	ADJ-01+ MACT, North-West, Rohini	North West	Vice Mr.Sidharth Mathur
2.	Sanjeev Aggarwal	ADJ-02, West, THC	District Judge (Commercial Court)-03, South, Saket	South	In a new Court
3.	S.S.Rathi	PO, MACT-02, West, THC	District Judge (Commercial Court)-03 Shahdara, KKD	Shahdara, KKD	Vice Mr.Ajay Kumar Jain
4.	Ajay Kumar Jain	District Judge (Commercial Court)-03 Shahdara, KKD	District Judge (Commercial Court)-03, South-East, Saket	South-East	In a new Court
5.	Anu Grover Baliga	District Judge (Commercial Court)-04, Shahdara, KKD	District Judge (Commercial Court)-04, South-East, Saket	South-East	In a new Court
6.	Preeti Agrawal Gupta	Addl. Principal Judge, Family Court, North-West, Rohini	District Judge (Commercial Court)-05, South-East, Saket	South-East	In a new Court
7.	Nirja Bhatia	Special Judge (PC Act) (CBI) – 03, RACC	District Judge (Commercial Court)-06, South-East, Saket	South-East	In a new Court
8.	Savita Rao	Judge In-charge, Mediation Centre, South, Saket	District Judge (Commercial Court)-04, Shahdara, KKD	Shahdara	Vice Ms.Anu Grover Baliga
9.	Mukesh Kr. Gupta	ADJ-11, Central, THC	District Judge (Commercial Court) – (Digital)-04, South, Saket	South	In a new Court

10.	Rajesh Kr. Singh	Judge, Family Court, New Delhi, PHC	District Judge (Commercial Court)– (Digital)-07, South-East, Saket	South-East	In a new Court
11.	Ajay Gupta	ASJ-05-cum-ASJ (Electricity), East, KKD	Special Judge (PC Act) (CBI) – 03, RACC	--	Vice Ms.Nirja Bhatia
12.	Sanjeev Kr.Singh	Judge, Family Court, South-East, Saket	ASJ-03, South, Saket	South	Vice Mr.Anil Kumar
13.	Anil Kumar	ASJ-03, South, Saket	Judge, Family Court-02, South-West, Dwarka	South-West	In a new court
14.	Manish Yaduvanshi	Judge In-charge, Mediation Centre, East, KKD	Judge, Family Court-02, East, KKD	East	In a new court
15.	Raj Kumar	PO, Labour Court-03, RACC	ADJ-02, North, Rohini	North	Vice Mr.Harish Kumar
16.	Shailender Malik	ASJ (POCSO)-06, West, THC	ASJ-03, New Delhi, PHC	New Delhi	Vice Mr.Praveen Singh
17.	Smita Garg	ASJ-03, North, Rohini	Judge, Family Court-01, South-East, Saket	South-East	Vice Mr.Sanjeev Kr. Singh
18.	Praveen Singh	ASJ-03, New Delhi, PHC	ADJ-11, Central, THC	Central, THC	Vice Mr.Mukesh Kumar Gupta
19.	Devender Kumar	ASJ-02, North-East, KKD	Judge, Family Court-01, Shahdara, KKD	Shahdara	In a new court
20.	Kuldeep Narayan	ASJ-01 (POCSO), Central, THC	Judge, Family Court-02, South-East, Saket	South-East	In a new court
21.	Rakesh Kumar-II	On repatriation	ADJ-03, Central, THC	Central	Vice Ms.Twinkle Wadhwa
22.	Satish Kumar	ADJ-01, North, Rohini	ASJ-03, North, Rohini	North	Vice Ms.Smita Garg
23.	Lalit Kumar	ADJ-04, South-East, Saket	Judge In-charge, Mediation Centre, South, Saket	South	Vice Ms.Savita Rao
24.	Manjusha Wadhwa	PO, MACT, New Delhi, PHC	Judge In-charge, Mediation Centre, East, KKD	East	Vice Mr.Manish Yaduvanshi

25.	Harish Kumar	ADJ-02, North, Rohini	Judge, Family Court, New Delhi, PHC	New Delhi	Vice Mr.Rajesh Kr. Singh
26.	Rajrani	PO, MACT, East, KKD	Judge, Family Court, North-West, Rohini	North-West	Vice Ms.Preeti Agrawal Gupta
27.	Ajay Gulati-I	Special Judge (PC Act) (CBI)-12, RACC	ADJ-02, West, THC	West	Vice Mr.Sanjeev Aggarwal
28.	Pritam Singh	PO, MACT-1, West, THC	Judge, Family Court-01, South, Saket	South	In a new court
29.	Rakesh Kumar-IV	ASJ-02-cum-Special Judge (NDPS), North-West, Rohini	PO, MACT-02, West, THC	West	Vice Mr.S.S.Rathi
30.	Sanjay Khanagwal	ASJ (Special FTC), New Delhi, PHC	ASJ-02 (New Delhi), PHC	New Delhi	Vice Mr.Dharmender Rana
31.	Savitri	Joint Registrar (Judicial) Delhi High Court, (on deputation)	ASJ-02, North-East, KKD	North East	Vice Mr.Devender Kumar
32.	Sugandha Aggarwal	ASJ-01 (POCSO), West, THC	Joint Registrar (Judicial) Delhi High Court, (on deputation)	DHC	Vice Ms.Savitri
33.	Sidharth Mathur	ADJ-01+ MACT, North-West, Rohini	Joint Registrar (Judicial), Delhi High Court (on deputation)	DHC	Vice Ms.Surya Malik Grover
34.	Surya Malik Grover	Joint Registrar (Judicial), Delhi High Court (On deputation)	ASJ (Special Fast Track Court), South East, Saket	South-East	Vice Mr.Sandeep Garg
35.	Kiran Gupta	ASJ-03, North-West, Rohini	ADJ-01, South-West, Dwarka	South-West	Vice Mr.Vijay Kr. Dahiya
36.	Vishal Singh	ASJ-03, West, THC	ADJ-03, West, THC	West	Vice Ms.Shivali Sharma
37.	Shunali Gupta	PO, MACT-02, North-East, KKD	Judge, Family Court-02, South, Saket	South	In a new court
38.	Deepak Dabas	Special Judge (NDPS) Central, THC	ADJ-01, North, Rohini	North	Vice Mr.Satish Kumar

39.	Dharmender Rana	ASJ-02 (New Delhi), PHC	Special Judge (NDPS) Central, THC	Central	Vice Mr. Deepak Dabas
40.	Sandeep Garg	ASJ (Special Fast Track Court), South East, Saket	PO, MACT, New Delhi, PHC	New Delhi	Vice Ms. Manjusha Wadhwa
41.	Twinkle Wadhwa	ADJ-03, Central, THC	ADJ-04, South-East, Saket	South East	Vice Mr. Lalit Kumar
42.	Shelly Arora	ADJ-01, South-East, Saket	ASJ-05-cum-ASJ (Electricity), East, KKD	East	Vice Mr. Ajay Gupta
43.	Naveen Gupta	ASJ-05, Shahdara, KKD	Special Judge (PC Act) (CBI)-12, RACC	---	Vice Mr. Ajay Gulati-I
44.	Shivali Sharma	ADJ-03, West, THC	ASJ-03, West, THC	West	Vice Mr. Vishal Singh
45.	Rajesh Malik	ASJ (Electricity), North-West, Rohini	ADJ-06, Central, THC	Central	Vice Mr. Jitendra Singh
46.	Pooja Talwar	ADJ-01, South, Saket	ASJ-01 (POCSO), South-West, Dwarka	South-West	Vice Ms. Purva Sareen
47.	Vandana	ASJ-05 (POCSO), North, Rohini	ADJ-08, Central, THC	Central	Vice Mr. Hem Raj
48.	Harleen Singh	ADJ-04, West, THC	ASJ-01 (POCSO), West, THC	West	Vice Ms. Sugandha Aggarwal
49.	Purva Sareen	ASJ-01 (POCSO), South-West, Dwarka	ADJ-01, South, Saket	South	Vice Ms. Pooja Talwar
50.	Jitendra Singh	ADJ-06, Central, THC	ASJ (Electricity), North-West, Rohini	North-West	Vice Mr. Rajesh Malik
51.	Samar Vishal	ASJ-08, West, THC	PO, MACT, East, KKD	East	Vice Ms. Rajrani
52.	Hem Raj	ADJ-08, Central, THC	ASJ-08, West, THC	West	Vice Mr. Samar Vishal
53.	Vishal Pahuja	On completion of training	ASJ (FTC)-02, South, Saket	South	In a new court

54.	Manisha Khurana Kakkar	On completion of training	ASJ (FTC)-01, South, Saket	South	In a new court
55.	Sachin Sangwan	On completion of training	ASJ (FTC)-01, South East, Saket	South East	In a new court.
56.	Harvinder Singh	On completion of training	PO, MACT-1, West, THC	West	Vice Mr.Pritam Singh
57.	Dhirendra Rana	On completion of training	ASJ (FTC)-02, South East, Saket	South East	In a new court.
58.	Aditi Garg	On completion of training	ASJ (POCSO)- 06, West, THC	West	Vice Mr.Shailender Malik
59.	Meenu Kaushik	On completion of training	ASJ-05 (POCSO), North, Rohini	North	Vice Ms.Vandana
60.	Manisha Tripathy	On completion of training	PO, Labour Court-03, RACC	--	Vice Mr.Raj Kumar
61.	Dheeraj Mittal	On completion of training	ASJ (SC-RC), South East, Saket	South East	In a new court.
62.	Mayuri Singh	On completion of training	ADJ-04, West, THC	West	Vice Ms.Harleen Singh
63.	Vikram	On completion of training	ASJ-02-cum- Special Judge (NDPS), North- West, Rohini	North West	Vice Mr.Rakesh Kumar-IV
64.	Arvind Bansal	On completion of training	ASJ-05, Shahdara, KKD	Shahdara	Vice Mr.Naveen Gupta
65.	Babru Bhan	On completion of training	ASJ-03, North- West, Rohini	North West	Vice Ms.Kiran Gupta
66.	Pawan Kumar	On completion of training	ASJ (Special FTC), New Delhi, PHC	New Delhi	Vice Mr.Sanjay Khanagwal
67.	Aakash Jain	On completion of training	ADJ-01, South- East, Saket	South East	Vice Ms.Shelly Arora
68.	Muneesh Garg	On completion of training	ASJ-01 (POCSO), Central, THC	Central	Vice Mr.Kuldeep Narayan
69.	Harun Pratap	On completion of training	PO, MACT-02, North-East, KKD	North East	Vice Ms.Shunali Gupta

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. The Principal District & Sessions Judge, (South) Saket, shall withdraw sufficient number of cases from the existing courts of District Judge (Commercial Court) and assign them to the newly created court of District Judge (Commercial Court)-03 and District Judge (Commercial Court)-(Digital-04) so as to ensure equal pendency.
4. The Principal District & Sessions Judge (South East) Saket shall withdraw sufficient number of cases from the existing courts of District Judge (Commercial Court) and assign them to the newly created courts of District Judge (Commercial Court)-03 to District Judge (Commercial Court)-06 and District Judge (Commercial Court) (Digital)-07, so as to ensure equal pendency.
5. The Principal District and Sessions Judge(s) South and South East Saket, shall :-
 - a. *ensure that adequate infrastructure (including IT infrastructure and infrastructure for video conferencing/ hybrid hearings) is created for such digital/ paperless Commercial Courts.*
 - b. *Each Digital Commercial Court shall, in addition to the regular staff, be provided one more official to create, update and manage the digital files.*
 - c. *Only the newly e-filed cases (filed after 01.04.2022) shall be assigned to the said Courts. However, the number of Commercial Suits assigned to the said Courts, be maintained at around 250 each.*
 - d. *The e-Filing Rules of the High Court of Delhi 2021 shall apply in respect of e-filing of pleadings, documents, records, etc. and all other incidental matters.*
 - e. *Digital files shall be maintained by the said Courts. However if any record is physically generated/ filed or original documents are directed to be filed (by the Court) they shall be kept by the Ahlmad in a physical file separately maintained case-wise and their scanned copies shall be placed in the digital file as well.*
 - f. *All orders, final judgments and decrees shall be digitally signed by the Judge.*

- g. All hearings shall be conducted mandatorily through video conferencing, though in exceptional cases, for reasons to be recorded, the Court may direct proceedings to be conducted in physical mode or hybrid mode. The Courts shall have a dedicated e-mail id and permanent VC link which shall remain active during Court working hours. However, evidence shall be recorded in physical mode or in a manner as otherwise provided under law.*
- h. All proceedings of the Court conducted through video conferencing/ hybrid mode shall be conducted as per the "High Court of Delhi Rules for Video Conferencing for Courts 2021".*
- i. Similar technical platform and IT infrastructure, as are being used in the Digital NI Act Courts, with the necessary changes, may be used for the Digital Commercial Courts.*
6. The Court of Mr. Ajay Pandey, Judge Family Court, Shahdara stands re-designated as "Additional Principal Judge, Family Court, Shahdara, KKD" while Ms. Rajrani, who is the successor court of Ms. Preeti Aggarwal Gupta, presently Additional Principal Judge, Family Court, North-West, Rohini shall be designated as Judge Family Court, North-West, Rohini.
7. The court of Judge Family Court, South-West, Dwarka presided over by Mr. Vipin Kumar Rai is henceforth re-designated as Judge Family Court-01, South-West, Dwarka.
8. The court of Judge Family Court, South-East, Saket which shall now be presided over by Ms. Smita Garg is henceforth re-designated as Judge Family Court-01, South-East, Saket and the newly created Court to be presided over by Mr. Kuldeep Narayan is designated as Judge Family Court-02, South-East, Saket.
9. The court of Judge Family Court, East, KKD presided over by Mr. Naresh Kumar Malhotra is henceforth re-designated as Judge Family Court-01, East, KKD.
10. The Court of Judge Family Court, West THC presided over by Mr. Raj Kumar Tripathi is henceforth re-designated as Judge Family Court-01, West, THC and the Court of Judge Family Court, West, THC presided over by Ms. Charu Aggarwal is henceforth re-designated as Judge Family Court-02, West, THC.
11. The concerned Principal Judge(s), Family Courts shall withdraw sufficient number of cases from the existing Family Courts of their respective districts and assign them to the newly created Family Courts in their respective districts so as to ensure equal pendency.
12. The Principal District & Sessions Judge, South, Saket shall withdraw sufficient number of cases which are more than 4 years old from the existing ASJ courts and assign them to the newly created court of ASJ(FTC)-01 and ASJ (FTC)-02, which is a Fast Track Court for trial of old criminal cases.
13. The Principal District & Sessions Judge, South-East, Saket shall withdraw sufficient number of cases which are more than 4 years old from the existing ASJ courts and assign them to the

newly created court of ASJ(FTC)-01 and ASJ (FTC)-02, which is a Fast Track Court for trial of old criminal cases.

14. The Principal District & Sessions Judge, South East, Saket shall withdraw sufficient number of Rape cases from the existing courts and assign them to the newly created court of ASJ(SC-RC) which is a special court for rape cases, so as to ensure equal pendency.

BY ORDER OF THE COURT

Sd/-

**(RAVINDER DUDEJA)
REGISTRAR GENERAL**

Endst. No.5168-5201/G-I/Gaz.1A/DHC/2022

Dated, the 16th September, 2022

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, I Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.

31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.



(Raj Kumar Rawat)
Joint Registrar (Gaz.-1A)